

of the Committee on Public Undertakings (2017-18) on "National Highways Authority of India Limited (NHAI)."

**STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON COAL AND STEEL**

श्री समीर उरांव (झारखंड): महोदय, मैं कोयला और इस्पात संबंधी समिति के प्रतिवेदन के अध्याय 1 और 5 में अंतर्विष्ट समुक्तियों/सिफारिशों के संबंध में सरकार द्वारा की गई कार्रवाई को दर्शाने वाले निम्नलिखित विवरणों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (i) Forty-third Report (Sixteenth Lok Sabha) of the Committee on Coal and Steel on action taken by the Government on the Recommendations contained in Thirty-seventh Report (Sixteenth Lok Sabha) on "Physical and Financial Performance of Steel Authority of India Ltd. and MECON Ltd." relating to the Ministry of Steel;
- (ii) Forty-fourth Report (Sixteenth Lok Sabha) of the Committee on Coal and Steel on action taken by the Government on the Recommendations contained in Thirty-eighth Report (Sixteenth Lok Sabha) on "Demands for Grants (2018-19)" relating to the Ministry of Steel; and
- (iii) Forty-fifth Report (Sixteenth Lok Sabha) of the Committee on Coal and Steel on action taken by the Government on the Recommendations contained in Thirty-ninth Report (Sixteenth Lok Sabha) on "Demands for Grants (2018-19)" relating to the Ministry of Mines.

**STATEMENT OF THE COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND SCHEDULED TRIBES**

SHRI SHAMSHER SINGH DULLO (Punjab): Sir, I lay on the Table, a copy (in English and Hindi) of the final action taken statement of the Government on the recommendations contained in Chapter I of the Nineteenth Report (Sixteenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes regarding action taken by the Government on the Seventh Report (Sixteenth Lok Sabha) on "Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Central Board of Excise and Customs (CBEC)".
